

Annexure-7
Name of the corporate debtor: M/s Mangalagiri Textile Mills Private Limited: Date of commencement of CIRP: 25/07/2024: List of creditors as on: 27/11/2024

List of operational creditors (Government dues)

(Amount in ₹)

Sl. No.	Details of claimant		Details of claim received		Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim under verification	Amount of claim not admitted	Remarks, if any
	Department	Government	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Whether related party?	% of voting share in CoC, if applicable					
1	Employee State Insurance Corporation	ESIC, Regional Office	14-08-2024	8,64,649/-	8,64,649/-	Form-B	No	Nil	Nil	NA	Nil	Nil	Claim amount is admitted provisionally in the absence of books of accounts of the corporate debtor.
2	Assistant Commissioner (ST)	Assistant Commissioner of State Tax	24-08-2024	65,31,661/-	65,31,661/-	Form-B	No	Nil	Nil	NA	Nil	Nil	Claim amount is admitted provisionally in the absence of books of accounts of the corporate debtor.